

may include an agency of the State Government.

Silk producing States

4313. SHRI LAKSHMAN MAL-LICK: Will the Minister of COM-MERCE be pleased to state the names of the silk producing States and their annual average production?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Production of raw silk in the different silk producing States during 1980-81 was as follows:

States	Quantity in lakh kg.) 1980-81
Andhra Pradesh	7.90
Assam	1.65
Bihar	1.77
Jammu & Kashmir	0.76
Karnataka	28.78
Madhya Pradesh	0.66
Manipur	0.34
Orissa	0.02
Tamil Nadu	4.67
Uttar Pradesh	0.05
West Bengal	3.71
Others	0.02
TOTAL:	50.41

Export of Sugar

4314. SHRI B. V. DESAI: Will the Minister of COMMERCE be pleased state:

(a) whether it is a fact that India will export two lakh tonnes of sugar in the current financial year by the end of February, 1982;

(b) if so, whether the foreign exchange earnings are likely to be more than Rs. 70 crores;

(c) what was the total sugar export authorised from October, 1981 to September, 1982;

(d) whether it is also a fact that India is asking for a quota of seven lakh tonnes for 1982 calendar year under the International Sugar Agreement; and

(e) if so whether India's request has been acceded to?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) 1.29 lakh Mts of sugar has been exported upto 28th February, 1982.

(b) The total foreign exchange earnings on account of this export are estimated at Rs. 42.4 crores.

(c) The export quota during the Sugar Year October, 1981 to September, 1982 is under the consideration of Government.

(d) and (e) The International Sugar Organisation has been requested for the grant of a substantial quota. The International Sugar Organisation's allocation is not yet known.

Public undertakings without chiefs

4315. SHRI RAM VILAS PASWAN:
SHRI RAJESH KUMAR
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there are a number of Government of India undertakings which are functioning without Chiefs and if so, their names;

(b) what are the reasons for not filling the posts;

(c) the time by when these posts will be filled up; and

(d) whether there is any adverse effect on the performance of these undertakings without Chief and if so, what are the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI